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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 06/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

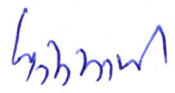


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017

NAME OF THE PARTIES: M/s. World Technologies Co. Ltd.

V/s.

M/s. Worldbestech Cool Panel India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 237, 397/398 of the Companies Act
1956 and 241/242 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|---|---|---|
| ① | MAHESH ATHAYALE | P.C.S. For Petitioner |  |
| ② | Keunki Kim | Petitioner 2 |  |
| ③ | Ankit Lohiya q/w Salunee Kulkarni i/b Shardul Anandchand Mangaldas & Co. | Advocates for Respondents. 1 & 5-7 |  |

ORDER

TCP No.06/ 237,397-398/NCLT/MB/MAH/2016

At request of the parties, list this matter of on 6.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)